

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 774 OF 2002

MOTI LAL SARAF

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR & ANR.

Respondent(s)

Date: 13/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr.A.K.Raina, Adv.

Mr.A.K. Kaul, Adv.

Mr. R.D. Upadhyay, Adv.

For Respondent(s)

Mr.S. Mehndi Imam, Adv.

Mr. Tabrez Ahmad, Adv. For

Mr. Anis Suhrawardy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Court reserved its
judgment.

After hearing learned counsel for the parties for some time, the

(Meenu Sethi)
rdwaj)

Court Master

(Pushap Lata Bha

Court Master